

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - TRAINING PROGRAMMES** - Nomination of OD officerse working at Hyderabad to participate in the training programme on "Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software" for two days i.e., 25.03.2017 and 26.03.2017 at Andhra Pradesh Judicial Academy, Secunderabad, as per the spell V - **ORDERS - ISSUED.**

- REF:** 1. Letter ROC.No.2245/2016-17/APJA-Sec'bad, dated 19.01.2017 from the Director (FAC), A.P. Judicial Academy, Secunderabad.  
2. Letter Roc.No.823/2016-CPS, dated 27.12.2016 from the Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.  
3. High Court's Order Roc.No.528/2017-B.Spl., dated 31.01.2017.

**ORDER ROC.No. 528/2017-B.SPL. DATED:18.03.2017**

In continuation of the High Court's Proceddings 3<sup>rd</sup> cited, the following Judicial Officers who are working on Other Duty at Hyderabad are hereby instructed to participate in the training programme on "Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software" for two days i.e., 25.03.2017 and 26.03.2017 at Andhra Pradesh Judicial Academy, Secunderabad, as per the Schedule fixed earlier in the reference 3<sup>rd</sup> cited.

<b>SL. NO.</b>	<b>NAME OF THE OFFICER AND DESIGNATION</b>
<b>1.</b>	<b>P.V.RAMBABU,</b> Member Secretary, A.P.State Legal Services Authority, Hyderabad
<b>2.</b>	<b>B.R.MADHUSUDHAN RAO,</b> Member Secretary, Telangana State Legal Services Authority, Hyderabad.
<b>3.</b>	<b>A.SANTHOSH REDDY,</b> Secretary to Government, Law (LA & J SC.F), Department, Government of Telangana, Hyderabad.
<b>4.</b>	<b>M.R.SARAVANA KUMAR,</b> Chief Legal Advisor, O/o. Addl. Director General of Police, Hyderabad.
<b>5.</b>	<b>S.GOVERDHAN REDDY,</b> Chairman, Telangana State Wakf Tribunal, Hyderabad.
<b>6.</b>	<b>V.SRINIVASA SIVARAM,</b> Senior Civil Judge, now working as Administrative Officer, A.P.State Legal Services Authority, Hyderabad.
<b>7.</b>	<b>SMT. C.RATNA PADMAVATHI,</b> Senior Civil Judge, now working as Administrative Officer, Telangana State Legal Services Authority, Hyderabad.
<b>8.</b>	<b>K.PATTABHI RAMA RAO,</b> Assistant Director (Law), A.P. Police Academy, Hyderabad.
<b>9.</b>	<b>D.KIRAN KUMAR,</b> Presenting Officer, Enquiry Cell, High Court of Judicature at Hyderabad.

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In addition to the above Officers, the Officers who are working at Andhra Pradesh Judicial Academy, Secunderabad, shall also to participate in the training programme.

**NOTE:** Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the said training programme.

  
**REGISTRAR (JUDICIAL)**  
**I/c. REGISTRAR GENERAL**

18/3/12

**To**

1. The Officers concerned.
2. The Director, A.P. Judicial Academy, Secunderabad.
3. The Registrar, IT-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.  
**(With a request to direct the concerned to place the proceedings in the High Court's Website under General information)**
4. The Officers working on Other Duty at Hyderabad.
5. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

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